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CA. 36/95
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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4	10-3-95	<p>It is submitted by Shri Ashok Misra and Shri K.C. Mohanty on behalf of both the Central and State Governments that Shri Ajaya Kumar Mohapatra (the applicant) has already been relieved from the office of respondent No. 3, the Executive Engineer, Power Plant Division No.II, Barniput, Jeypore, on 18.2.1995 and has joined his new post in the office of the Executive Engineer, M.I. Monitoring Division, Bhubaneswar, on 1.3.1995. In view of this, the original application is disposed of as having become infructuous. A copy of the order may be sent to the learned counsel for the applicant who was <u>however</u>, not present at the time of hearing. for 2-3</p> <p style="text-align: right;">S/13</p> <p>Member (Administrative)</p>	<p>For L. J. S. 10-3-95 Bench</p> <p>h 72</p> <p>OS. No. 2 dt. 9.2.95</p> <p>Notice sent to all respondents by Regd. Post with A.D.</p> <p>For 10/2 10-3-95 Bench</p> <p>10-2-95 S/10</p> <p>Mr. Ashok Misra appeared for 10-2-95 L. J. S. 10-3-95 Shri Ashok Misra (State) appeared for 2-3 by filing appearance on his own.</p> <p>Entered by 2-3 filed - copy of served.</p> <p>For Shri Ashok Misra hearing - 10-2-95</p> <p>For 10-3-95 Bench</p>